

Nomination of cases by Hon'ble the Acting Chief Justice on 14.07.2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	W. P. - 47688/2002	“Place the matter before Bench presided over by Hon'ble Arun Tandon, J. and Hon'ble M. K. Gupta, J.”	Writ C-II Section on 15.07.2016
DB of Hon....., J			
2	W. P. - 14547/2016 with W. P. - 43973/2016 with W. P. - 13868/2016	Hon'ble Sudhir Agarwal, J.	Writ C-II Section on 15.07.2016
3	Special Appeal – 191/2012 (Review Application)	Hon'ble Krishna Murari, J.	Special Appeal Section on 15.07.2016
4	Special Appeal – 895/2010	Hon'ble Sudhir Agarwal, J.	Special Appeal Section on 15.07.2016
5	Special Appeal – 2108/2012 with Special Appeal – 2106/2012	Hon'ble Sudhir Agarwal, J. (alongwith connected)	Special Appeal Section on 15.07.2016
In DB as a member			
6	Special Appeal Defective – 213/2004 (Review Application)	Hon'ble S. B. Singh, J.	Special Appeal Section on 15.07.2016
Bench Comprising			
7	W. P. - 8976/2004 (Recall Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Writ C-II Section on 15.07.2016
8	W. P. - 19500/2016 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble Yashwant Varma, J.	Writ C-II Section on 15.07.2016
9	W. P. - 47222/2008 (Restoration Application)	Hon'ble Arun Tandon, J. and Hon'ble Suneet Kumar, J.	Writ C-II Section on 15.07.2016
10	Special Appeal – 1310/2005 (Recall Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble P. K. Srivastava, J.	Special Appeal Section on 15.07.2016
11	Special Appeal defective – 635/2011 (Review Application)	Hon'ble Arun Tandon, J. and Hon'ble V. K. Birla, J.	Special Appeal Section on 15.07.2016
12	Special Appeal – 1551/2013 (Review Application)	Hon'ble Krishna Murari, J. and Hon'ble Vijai Lakshmi, J.	Special Appeal Section on 15.07.2016
13	Special Appeal defective – 1177/2013 (Review Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble P. K. S. Baghel, J.	Special Appeal Section on 15.07.2016

Hon....., J.			
14	W. P. - 23507/2016	Hon'ble Manoj Kumar Gupta, J.	Writ C-I Section on 14.07.2016
15	Bail – 44319/2015	Hon'ble Mohd. Tahir, J.	Bail Section on 15.07.2016
16	W. P. - 180/1977	Hon'ble R. S. R. Maurya, J.	Writ B Section on 15.07.2016
17	W. P. - 32259/2011	Hon'ble Manoj Kumar Gupta, J.	Writ A-II Section on 15.07.2016
18	W. P. - 26920/2016	Hon'ble S. P. Kesarwani, J.	Writ A-II Section on 15.07.2016
19	CrI. M. A. - 22573/2016	Hon'ble Harsh Kumar, J.	Listing Section on 14.07.2016
Appropriate Court dealing with such matters			
20	Bail – 34639/2014	Appropriate Court dealing with such matters	Bail Section on 14.07.2016
21	W. P. - 11021/2003	Appropriate Court dealing with such matters	Writ C-II Section on 15.07.2016
22	W. P. - 26689/2001	Appropriate Court dealing with such matters	Writ C-II Section on 15.07.2016
23	W. P. - 32599/2001	Appropriate Court dealing with such matters	Writ C-II Section on 15.07.2016
24	W. P. - 67707/2005 with W. P. - 33172/1999	Appropriate Court dealing with such matters	Writ C-II Section on 15.07.2016
25	CrI. M. A. - 19349/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 14.07.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
15/07/2016